

ITEM NO.38+42 Court 3 (Video Conferencing)

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 19557/2020

(Arising out of impugned final judgment and order dated 16-05-2019 in WC No. 3905/1987 16-05-2019 in WC No. 3156/1987 16-05-2019 in WC No. 3496/1988 16-05-2019 in WC No. 5151/2006 16-05-2019 in WC No. 69578/2005 passed by the High Court Of Judicature At Allahabad)

MEERUT DEVELOPMENT AUTHORITY**Petitioner(s)****VERSUS****JASWANT SUGAR MILLS LIMITED & ORS.****Respondent(s)****(FOR ADMISSION and I.R. and****IA No. 94142/2020 - CONDONATION OF DELAY IN FILING****IA No. 94145/2020 - EXEMPTION FROM FILING O.T.****IA No. 27742/2021 - EXEMPTION FROM FILING O.T.****IA No. 27741/2021 - PERMISSION TO FILE ADDITIONAL****DOCUMENTS/FACTS/ANNEXURES****IA No. 94144/2020 - PERMISSION TO FILE ADDITIONAL****DOCUMENTS/FACTS/ANNEXURES****IA No. 94140/2020 - PERMISSION TO FILE PETITION (SLP/TP/WP/..))****WITH****SLP(C) No. 12953/2021 (XI)****(FOR ADMISSION and I.R. and IA No.103215/2021-EXEMPTION FROM FILING O.T.)****SLP(C) No. 14713/2021 (XI)****(FOR ADMISSION and I.R. and IA No.118289/2021-EXEMPTION FROM FILING O.T.)****SLP(C) No. 14716/2021 (XI)****(FOR ADMISSION and I.R. and IA No.118316/2021-EXEMPTION FROM FILING O.T.)****SLP(C) No. 14698/2021 (XI)****(FOR ADMISSION and I.R. and IA No.118164/2021-EXEMPTION FROM FILING O.T.)****SLP(C) No. 14788/2021 (XI)****(FOR ADMISSION and I.R. and IA No.119230/2021-EXEMPTION FROM FILING O.T.)****SLP(C) No. 14771/2021 (XI)****(FOR ADMISSION and I.R. and IA No.118944/2021-EXEMPTION FROM FILING O.T.)**

SLP(C) No. 14874/2021 (XI)
(FOR ADMISSION and IA No.119792/2021-EXEMPTION FROM FILING O.T.)

SLP No(s). 14940/2021
(FOR ADMISSION and I.R. and IA No.120214/2021-EXEMPTION FROM FILING O.T)

Date : 27-09-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Petitioner(s)

Mr. Tanmaya Agarwal, AOR
Mr. Wrick Chatterjee, Adv

Mr. Rakesh Uttamchandra Upadhyay, AOR

For Respondent(s)

Mr. S.C. Maheshwari, Sr. Adv.
Mr. Jabar Singh, Adv.
M/s. V. Maheshwari & Co.

Ms. Aishwarya Samal, Adv.
Mr. Abhinay, AOR

Mr. Rohan Thawani, Adv.
Ms. Pooja Dhar, AOR

Mr. Nikhil Chawla, Adv
Mr. Amit Agrawal, AOR
Mr. Radhika Yadav, Adv.
Mr. Naman Khatwani, Adv.

Ms. Megha Karnwal, AOR
Mr. Sahil Monga, Adv.
Mr. Lalit Rajput, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Diary No. 19557/2020, SLP(C) Nos. 12953/2021,
14713/2021, 14716/2021, 14698/2021, 14788/2021,
14771/2021 and 14874/2021

In view of letter circulated by the counsel
for the petitioner in Diary No.19557/2021 seeking
adjournment on the ground of filing rejoinder

affidavit, list the matters after four weeks.

SLP No(s). 14940/2021

Issue notice.

Dasti, in addition, is permitted.

List this matter along with Diary
No.19557/2020 and connected cases.

(NEETU KHAJURIA)
COURT MASTER

(VIDYA NEGI)
COURT MASTER